

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH : CUTTACK.

ORIGINAL APPLICATION NO. 410/1992.

Cuttack this the 15th day of December 1998.  
Purnananda Mohanta. .... Applicant.

- Versus -

Union of India & Others. .... Respondents.

( FOR INSTRUCTIONS )

1. Whether it be referred to the reporters or not?
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not?

( G. NARASIMHAM )  
MEMBER (JUDICIAL)

Somnath Som  
( SOMNATH SOM )  
VICE-CHAIRMAN : 12-98

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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK.

ORIGINAL APPLICATION NO. 410 OF 1992.

Cuttack this the 15th of December, 1998.

CORAM:

THE HONOURABLE MR. SOMNATH SOM, VICE-CHAIRMAN  
AND

THE HONOURABLE MR. G. NARASIMHAM, MEMBER(JUDICIAL).

...

Purnananda Mohanta, aged about 21 years,  
Son of Suresh Chandra Mohanta,  
At/Po.Dhanpur, Via.K.C.Puri,  
Dist. Mayurbhanj.

....

APPLICANT.

By legal Practitioner : M/s. R.N. Naik, A. Deo, B. S. Tripathy,  
P. Panda & D. K. Sahoo, Advocates.

- VERSUS -

1. Union of India represented through its  
Secretary, Department of Posts Dak Bhawan,  
New Delhi.
2. Chief Postmaster General, Orissa Circle,  
Bhubaneswar, Dist. Puri.
3. Superintendent of Post Offices, Mayurbhanj,  
Division, Baripada-1.
4. Antaryami Mohanta, son of Ratikanta Mohanta,  
Village-Dugurahi, Po. Dhanpur, Via.K.C.Puri  
Dist. Mayurbhanj.

.... RESPONDENTS.

By legal Practitioner : Mr. A. K. Bose, Senior Standing  
Counsel (Central).

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O R D E R

MR. SOMNATH SOM, VICE-CHAIRMAN.

In this Original Application, under section 19 of the Administrative Tribunals Act, 1985, the applicant has prayed for a direction to the Respondents to give him appointment as Extra Departmental Branch Post Master, Dhanpur Branch Post Office.

2. Applicant's case is that, his father retired from service as Extra Departmental Branch Post Master Dhanpur Branch Post Office on 2-4-1992 and the Departmental Authorities called for names from the Employment Exchange who had forwarded the name of the applicant alongwith others. Even though, the applicant had all the necessary qualifications, he apprehends that his case is not going to be considered. He further states that earlier, the post office was functioning in the House of the father of the petitioner. Now the villagers of Dugurusahi are trying to shift the Branch Post Office from Dhanpur to the Hamlet Village Dugurusahi. Because of this, he has come up with this Original Application with the aforesaid prayer.

3. Departmental Respondents in their counter have pointed out that for filling up of the vacancy of the EDBPM, Dhanpur Branch Post Office, the Departmental

J. J. M.

12

Authorities have called for names from the Employment Exchange and names of eleven candidates were sponsored in two phases including the names of Applicant and Respondent No. 4. Ultimately, three candidates filed their applications with all necessary documentation which includes the applicant and Respondent No. 4.

4. Respondent No. 4 was served with notice but he did not appear through counsel nor file any counter.

5. We have heard Mr. A. Deo, learned counsel for the Applicant and Mr. A. K. Bose learned Senior Standing Counsel appearing for the Respondents and have also perused the records. Departmental Authorities have pointed out that while applicant got 283 marks in the HSC examination without extra optional and also 283 marks with extra optional, having got 30 marks in the extra optional subject, which are to be deducted, Respondent No. 4 has got 301 marks. <sup>J. J. M.</sup> According to the Departmental Authorities the person who has got highest percent of mark is to be selected. In view of this, we find that the Departmental Authorities have rightly selected the Respondent No. 4.

*J. J. M.*

6. In view of this, we find no merit in this petition and the Original Application is dismissed.

**NO costs.**

(G.NARASIMHAM)  
MEMBER(JUDICIAL)

KNM/CM.

Somnath Som  
(SOMNATH SOM)  
VICE-CHAIRMAN  
15.12.98